

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

35

C.P No. 1157/(MAH)/2017  
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2017

NAME OF THE PARTIES: Rubicon Formulations Pvt.Ltd.  
V/s.  
MCPL Private Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

CP NO. 1157/I&BP/NCLT/MB/MAH/2017

Though the Petitioner has intimated next date of hearing by email, for there being a direction to serve notice upon the Corporate Debtor by post, the Petitioner is hereby directed to intimate next date of hearing by post to the Corporate Debtor and file proof of service.

List this matter for hearing on 28.7.2017.

Sd/-  
V. NALLASENAPATHY  
Member (Technical)

Sd/-  
B.S.V. PRAKASH KUMAR  
Member (Judicial)